GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1582 TO BE ANSWERED ON 12/12/2025

MINIMUM DAYS OF WORK UNDER MGNREGA

1582 Shri Rajeev Shukla:

Will the Minister of Rural Development be pleased to state:

- (a) whether it is a fact that in many States, the workers, under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), are not provided the minimum days of work as per the Act;
- (b) if so, the average days of work provided during the last five years, State-wise;
- (c) whether Government has any plan to increase the days of work in a year and to raise the minimum wages of workers; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a): It is stated that Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) guarantees up to one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Here it is also stated that it is a fall back option when no better employment opportunity is available. Since responsibility for implementation of the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) at ground level lies with the respective State/UT Governments, the Ministry regularly reviews the implementation with State/UT in order to ensure adherence to the provisions of the Act and providing timely employment as per demand. In FY 2025-26 (as on 08.12.2025), 99.81% of rural households demanding work have been offered employment.
- (b): State/UT-wise details of average days of employment provided per household under Mahatma Gandhi NREGS in the last five financial years from 2020-21 to 2024-25 are given at **Annexure.**
- (c)& (d): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

The Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006.

In addition to this, there is a provision for providing up to an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas. Further, as per Section 3(4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

Annexure

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1582 dated 12.12.2025.

State/UT-wise details of average days of employment provided per households under Mahatma Gandhi NREGS in the last five financial years.						
SI. No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	54.41	51.66	52.27	54.89	51.62
2	Arunachal Pradesh	56.72	61.18	55.76	59.52	67.9
3	Assam	36.32	33.48	34.22	38.92	37.16
4	Bihar	44.65	37.75	47.16	45.77	48.87
5	Chhattisgarh	60.15	59.29	51.48	51.54	51.68
6	Goa	26.28	28.56	25.5	20.68	24.73
7	Gujarat	42.52	49.67	45.29	49.55	47.53
8	Haryana	39.31	36.26	31.35	33.61	34.11
9	Himachal Pradesh	52.81	52.48	47.6	51.08	55.05
10	Jammu And Kashmir	54.32	56.06	43.69	54.63	55.91
11	Jharkhand	46.35	45.27	44.31	50.22	49.92
12	Karnataka	49.09	48.21	42.52	46.22	45.05
13	Kerala	63.25	64.41	62.26	67.7	66.17
14	Ladakh	65.7	59.78	57.86	62.34	66.92
15	Madhya Pradesh	61.84	57.95	50.02	48.85	49.14
16	Maharashtra	40.34	40.54	37.15	47.41	53.92
17	Manipur	60.4	54.5	20.72	30.57	46.56
18	Meghalaya	71.53	73.72	60.35	66.38	68.3
19	Mizoram	92.94	94.65	93.64	93.24	94.62
20	Nagaland	45.91	46.48	46.78	43.9	44.51
21	Odisha	55.51	56.91	55.5	55.9	51.02
22	Punjab	39.52	37.88	37.97	41.34	37.63
23	Rajasthan	61.06	59.92	56.28	58.75	53.79
24	Sikkim	57.6	54.09	54.06	56.58	56.57
25	Tamil Nadu	50.22	50.95	50.96	59.44	46.86
26	Telangana	50.77	50.31	44.56	47.72	45.82
27	Tripura	74.66	71.85	59.92	63.16	59.82
28	Uttar Pradesh	41.84	41.95	44.44	50.37	51.55
29	Uttarakhand	46.42	42.42	41.2	41.75	43.96
30	West Bengal	51.98	47.94	23.24	21.69	0
31	Andaman and Nicobar	33.77	23.57	27.64	28.73	28.97
32	Dadra and Nagar Haveli and Daman and Diu	0	0	0	50.64	64.29
33	Lakshadweep	32.15	29.96	45.74	46.8	0
34	Puducherry	22.06	16.02	19.61	41.69	22.95
	National	51.54	50.07	47.84	52.07	50.24

As per NREGASoft
